

[Shri L. N. Mishra]

(3) A copy each of the following Notifications under section 7A of the Coal Mines Provident Fund and Bonus Schemes Act, 1948:—

- (i) The Coal Mines Provident Fund (Second Amendment) Scheme, 1967, published in Notification No. G.S.R. 859 in Gazette of India dated the 3rd June, 1967.
- (ii) The Andhra Pradesh Coal Mines Provident Fund (Second Amendment) Scheme, 1967, published in Notification No. G.S.R. 860 in Gazette of India dated the 3rd June, 1967.
- (iii) The Rajasthan Coal Mines Provident Fund (Second Amendment) Scheme, 1967 published in Notification No. G.S.R. 861 in Gazette of India dated the 3rd June, 1967.
- (iv) The Neyveli Coal Mines Provident Fund (Second Amendment) Scheme, 1967, published in Notification No. G.S.R. 862 in Gazette of India dated the 3rd June, 1967.
- (v) The Coal Mines Provident Fund (Third Amendment) Scheme, 1967, published in Notification No. G.S.R. 863 in Gazette of India dated the 3rd June, 1967.
- (vi) The Andhra Pradesh Coal Mines Provident Fund (Third Amendment) Scheme, 1967, published in Notification No. G.S.R. 864 in Gazette of India dated the 3rd June, 1967.
- (vii) The Rajasthan Coal Mines Provident Fund (Third Amendment) Scheme, 1967, published in Notification No. G.S.R. 865 in Gazette of

India dated the 3rd June, 1967.

(viii) The Neyveli Coal Mines Provident Fund (Third Amendment) Scheme, 1967, published in Notification No. G.S.R. 866 in Gazette of India dated the 3rd June, 1967. [Placed in Library. See No. LT-721/67].

(3) A copy of Government Resolution No. WB-12 (2) 67 dated the 29th April, 1967, announcing acceptance of the recommendations made by the Central Wage Board for Heavy Chemicals and Fertilizers Industry, for the grant of interim relief. [Placed in Library. See No. LT-722/67].

REPORT OF THE COMMITTEE TO STUDY  
THE QUESTION OF LEGISLATION OF  
ABORTION

The Deputy Minister in the Ministry of Health and Family Planning (Shri B. S. Murthy): I beg to lay on the Table a copy of the Report of the Committee to study the question of Legislation of Abortion. [Placed in Library. See No. LT-723/67].

15.09 hrs.

COMMITTEE ON PRIVATE MEMBERS' BILLS AND RESOLUTIONS

FIFTY REPORT

श्री: हरबचाल बेचपुन : ग्रन्थल महोदय,  
मैं गैर-सरकारी सदस्यों के विधेयकों तथा  
संकल्पों सम्बन्धी समिति का पांचवां प्रतिवेदन  
पेश करता हूँ ।